

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
EXCISE APPEAL BRANCH

Appeal No. E/03 & 09 /2006 - EX[DB]

Date 15/01/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
UNI WORTH TEXTILES LTD.
PLOT NO. 923-945, SECTOR- D, URLA GROWTH
CENTRE, P.O. SARORA, RAIPUR

UNI WORTH TEXTILES LTD.

C.C.E. RAIPUR

Appellant

Vs
Respondent

2010 EX[DB] dated 11-1-2010

I am directed to transmit herewith a certified copy of Final order No. 17-18/
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(Excise Appeal Branch)

Copy to :

1. Respondent

C.C.E. RAIPUR

CENTRAL EXCISE BUILDING, DHAMTARI ROAD, TIKRAPARA, RAIPUR 492001.

2. Adv. / Consult

MR. RUPESH KUMAR

- 46, BANK ENCLAVE, DELHI

3 C.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise, I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt Ltd. B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Haryana)

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Assistant Registrar
(Excise Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

COURT NO. II

Excise Appeal No. 03 and 06 of 2006

(Arising out of Order-in-Appeal No. 110/RPR-I/2005 & 109/RPR-I/2005 dated 27.9.2005 passed by the Commissioner (Appeals), Customs & Central Excise, Raipur)

M/s Univorth Textiles Ltd.

Appellant

Vs.

CCE, Raipur

Respondent

Date of Hearing: 6.1.2010

/Appearance :

Appeared for Appellant - Shri Rupesh Kumar, Advocate
Appeared for Respondent - Shri S.R. Meena, SDR

CORAM: HON'BLE MR. D.N. PANDA, JUDICIAL MEMBER
HON'BLE MR. RAKESH KUMAR, TECHNICAL MEMBER

FINAL Order No. 17-18/2010-Ex dated

Per D.N. Panda:

Both sides agree that against the similar issue in Appeal case No. E/2995/06, the Tribunal has remanded the matter on 16.9.09 to the Id. Commissioner (Appeals) for hearing the matter afresh. Therefore, learned Counsel suggests ^{that} if Appeal No. E/3/06 and E/9/06 also go back to the same Authority, he shall have uniform

decision on all the matters which shall be in consonance with judicial discipline.

2. In view of fair suggestion of both the sides, we remand present two Appeals to the Id. Commissioner (Appeals) for an analogous hearing with case Appeal No. 2995/06 disposed by our order dated 16.9.09 and pass appropriate order.

3. In the result, both the Appeals are disposed of by way of remand.

(Dictated & pronounced in open Court)

(D.N. PANDA)
JUDICIAL MEMBER

(RAKESH KUMAR)
TECHNICAL MEMBER

RM